

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2634/2003

New Delhi this the 5th day of April, 2004.

Hon'ble Sh. Shanker Raju, Member(J)
Hon'ble Sh. S.A. Singh, Member(A)

Sh. M.L. Mehta,
S/o late Sh. Sawan Mall,
H.No.2, Kiran Vihar,
Delhi-92. Applicant

(through Sh. S.P. Chadha, Advocate)

Versus

Union of India through the

1. Secretary to the
Govt. of India,
Ministry of Defence,
Central Sectt(South Block),
New Delhi.

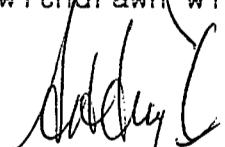
2. Engineer-in-Chief,
Ministry of Defence,
Kashmir House,
Army Hqrs.,
Rajaji Marg,
New Delhi-11. Respondents

(through Sh. Rajiv Bansal, advocate)

ORDER (ORAL)

Hon'ble Sh. Shanker Raju, Member(J)

Learned counsel for the applicant seeks
permission to withdraw this O.A. with liberty to pursue
his case in accordance with law. O.A. is dismissed as
withdrawn with liberty as prayed for.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)

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